

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

NOTICE

No:- 1221 of 2025/Psy

Dated:-07.04.2025

Subject: Final Answer Key for the OMR Based Written Examination for the post of Junior Assistant, Adv. vide Notification No. 06 of 2024/Psy dated 28.08.2024.

Whereas, the offline OMR based written examination for the post of Junior Assistant was conducted in both the divisions on 16.03.2025 (Kashmir Division) & 23.03.2025 (Jammu Division).

Whereas, vide Notice No. 1125 of 2025/Psy dated 24.03.2025, Provisional Answer key for the aforementioned examination was provided, and candidates were given the opportunity to challenge the provisional answer key within the stipulated time.

Whereas, in response to the aforesaid notice, a total of 20 objections were received for Kashmir Division & 23 objections for Jammu Division.

Whereas, the objections were thoroughly examined by a panel of experts and based on their opinion, the final answer key for the OMR based written examinations for both Kashmir & Jammu Divisions has been finalized.

Whereas, it was found that only two objections were genuine with respect to the provisional answer Key- **01 in Kashmir Division & 01 in Jammu Division**. Additionally, it was observed that there were 05 questions in the Question Paper for Kashmir Division which were invalid. Consequently, equal marks will be awarded to all the candidates for these 05 invalid questions.

In view of the above, the final answer key for both Divisions is hereby notified given at **Annexure- "A" (Kashmir Division) & Annexure-"B" (Jammu Division)** to this notice for the reference of the candidates.

Sd/-

(M. K. Sharma)

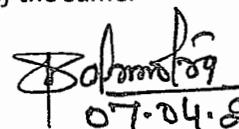
Principal Secretary to
Hon'ble the Chief Justice

No. 470-477/Psy-671

Dated: 07.04.2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr Justice. _____ for the information of His Lordship.
3. Director Information, Jammu/Srinagar with the request to publish the above notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
4. Director, Doordarshan, Jammu/Sgr. to broadcast the above notice in News & employment bulletin.
5. Director, All India Radio, Jammu/Sgr to broadcast the above notice in News and employment bulletin.
6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
7. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
8. Order file.


07.04.2025

Assistant Registrar
Chief Justice's Secretariat

Annexure - "A"

HIGH COURT OF JAMMU & KASHMIR AND LADAKH				
ADVT-06 OF 2024/Psy				
FINAL ANSWER KEY (KASHMIR DIVISION)				
POST NAME - JUNIOR ASSISTANT				
Question Number	Question Booklet Series			
	A	B	C	D
1	B	X	A	C
2	A	X	C	D
3	B	X	B	D
4	D	X	B	D
5	C	X	B	C
6	A	C	X	A
7	D	B	X	C
8	A	B	X	B
9	D	A	X	B
10	D	B	X	B
11	A	D	C	X
12	C	C	B	X
13	A	A	B	X
14	C	D	A	X
15	D	A	B	X
16	D	D	D	C
17	D	D	C	B
18	C	A	A	B
19	A	C	D	A
20	C	A	A	D
21	B	C	D	B
22	B	D	D	C
23	B	D	A	A
24	X	D	C	D
25	X	C	A	A
26	X	A	C	D
27	X	C	D	D
28	X	B	D	A
29	C	B	D	C
30	B	B	C	A
31	C	D	A	B
32	C	A	A	C
33	A	B	B	B
34	B	C	A	A
35	A	C	D	A
36	B	C	A	B
37	C	A	B	A
38	A	B	C	D
39	B	A	C	A
40	C	B	C	B
41	A	C	A	C
42	C	B	B	C
43	C	A	A	C

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HIGH COURT OF JAMMU & KASHMIR AND LADAKH

ADVT 06 OF 2024/Psy

FINAL ANSWER KEY (KASHMIR DIVISION)

POST NAME - JUNIOR ASSISTANT

Question Number	Question Booklet Series			
	A	B	C	D
44	A	C	B	A
45	B	A	C	B
46	C	C	A	A
47	B	C	B	B
48	A	A	C	C
49	A	B	A	C
50	B	C	C	A
51	A	B	C	B
52	D	A	A	C
53	A	A	B	A
54	B	B	C	C
55	C	A	B	A
56	C	C	A	C
57	A	A	A	A
58	A	A	A	A
59	A	B	C	A
60	A	A	A	A
61	C	C	A	A
62	A	A	B	C
63	A	B	C	A
64	B	D	B	A
65	C	B	D	B
66	B	B	B	C
67	D	C	B	B
68	B	A	C	D
69	B	A	A	B
70	A	A	A	B
71	B	A	A	B
72	A	B	B	A
73	B	C	C	B
74	C	A	A	A
75	A	B	B	B
76	B	A	C	C
77	C	B	A	A
78	A	A	B	B
79	B	B	A	C
80	A	C	B	A

Note: 'X' indicates an invalid question. One mark will be awarded to all candidates for each such question

Annexure - B³

HIGH COURT OF JAMMU & KASHMIR AND
LADAKH

ADVT 06 OF 2024/Psy

FINAL ANSWER KEY (JAMMU DIVISION)

POST NAME - JUNIOR ASSISTANT

Question Number	Question Booklet Series			
	A	B	C	D
1	C	B	A	C
2	B	B	C	B
3	D	B	A	A
4	A	D	A	B
5	C	A	C	A
6	D	C	B	C
7	A	A	B	A
8	A	C	B	A
9	D	B	C	C
10	C	D	A	B
11	B	A	B	B
12	A	C	B	B
13	B	D	B	C
14	A	A	D	A
15	C	A	A	B
16	A	D	C	B
17	A	C	A	B
18	C	B	C	D
19	B	A	B	A
20	B	B	D	C
21	B	A	A	A
22	C	C	C	C
23	A	A	D	B
24	B	A	A	D
25	B	C	A	A
26	B	B	D	C
27	D	B	C	D
28	A	B	B	A
29	C	C	A	A
30	A	A	B	D
31	C	C	A	C
32	B	D	B	C
33	C	A	B	B
34	A	C	D	A
35	A	B	B	B
36	C	D	C	B
37	C	A	C	A
38	C	C	D	B
39	B	B	A	B
40	A	C	C	D
41	B	A	B	B
42	B	A	D	C
43	A	C	A	C



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FINAL ANSWER KEY (JAMMU DIVISION)

POST NAME - JUNIOR ASSISTANT

Question Number	Question Booklet Series			
	A	B	C	D
44	B	C	C	D
45	B	C	B	A
46	D	B	C	C
47	B	A	A	B
48	C	B	A	D
49	C	B	C	A
50	D	A	C	C
51	A	B	C	B
52	C	B	B	C
53	B	D	A	A
54	D	B	B	A
55	A	C	B	C
56	A	B	A	A
57	A	A	B	B
58	B	C	B	A
59	C	B	B	C
60	A	A	A	B
61	D	A	B	A
62	A	B	A	A
63	B	C	C	B
64	B	A	B	C
65	B	D	A	A
66	A	A	A	D
67	B	B	B	A
68	A	B	C	B
69	C	B	A	B
70	B	A	D	B
71	D	A	B	A
72	B	B	B	C
73	A	D	A	C
74	C	B	A	B
75	C	A	B	B
76	B	C	D	A
77	B	C	B	A
78	A	B	A	B
79	A	B	C	D
80	B	A	C	B

